

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.27/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company		Sajan Kumar Bhagat HUF & Ors. -Versus- Lotus Homes.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(PES)

2. CS. ROHIT KUMAR KESHRI
(PES)

RESPONDENTS.

[Signature]
04/10/17

Rohit Keshri
04/10/17.

1. GAURAV KHAITAN, ADV

2. NIRMA LYA DASGUPTA, ADV

3. SHAUNAK MITRA, ADV

4. PRITHA BASU, ADV

5. RAISHREE MUKHERJEE, ADV

PETITIONERS

[Signature]
4.10.17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd/-

(Vijai Pratap Singh)
Member (J)